

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/87(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	RAJESH PAGARIA VS SRI ANAND VINAYAK COALFIELDS LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Ms. Rupa Gupta, CS.] For the Petitioner

Mr. Arun Kr. Jaiswal, CS.] For the Respondent

O R D E R

1. Ld. authorised representative on both sides present.
2. Issue Notice.
3. Notice accepted by Ld. authorised representative for the Respondent.
4. Reply Affidavit be filed within one week.
5. Post the matter on **15/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ